

ITEM NO.1+2+11+12+13+14

COURT NO.1

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 16464/2021

(Arising out of impugned final judgment and order dated 30-09-2021 in WPL No. 21271/2021 passed by the High Court of Judicature at Bombay)

SURENDRA B. JIWRAJKA & ANR.

Petitioner(s)

VERSUS

OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED

Respondent(s)

(IA No. 132054/2021 - EXEMPTION FROM FILING AFFIDAVIT IA No.132051/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

W.P.(C) No. 525/2022 (X)
(FOR ADMISSION and IA No.95786/2022-STAY APPLICATION)

W.P.(C) No. 472/2022 (X)
(FOR FOR EX-PARTE STAY ON IA 89232/2022)

W.P.(C) No. 528/2022 (X)
(FOR ADMISSION and IA No.96664/2022-EX-PARTE STAY)

W.P.(C) No. 544/2022 (X)
(FOR ADMISSION and IA No.99406/2022-STAY APPLICATION)

W.P.(C) No. 546/2022 (X)
(FOR ADMISSION and I.R. and IA No.99805/2022-STAY APPLICATION)

W.P.(C) No. 910/2022 (X)
(FOR ADMISSION and IA No.155191/2022-STAY APPLICATION)

W.P.(C) No. 925/2022 (X)
(FOR ADMISSION and IA No.156883/2022-STAY APPLICATION)

W.P.(C) No. 1062/2022 (X)
(FOR ADMISSION and IA No.171185/2022-EX-PARTE STAY.)

W.P.(C) No. 937/2022 (X)
(FOR ADMISSION and IA No.159705/2022-GRANT OF INTERIM RELIEF)

W.P.(C) No. 133/2023 (X)
(FOR ADMISSION and IA No.25826/2023-EX-PARTE STAY)

W.P.(C) No. 149/2022 (X)
(IA No. 32033/2022 - STAY APPLICATION)

W.P.(C) No. 519/2022 (X)
(FOR ADMISSION and IA No.94792/2022-GRANT OF INTERIM RELIEF)

SLP(C) No. 14526-14530/2022 (XVII)
(FOR ADMISSION and I.R. and IA No.111503/2022-CONDONATION OF DELAY IN FILING and IA No.111504/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.111505/2022-INTERVENTION/IMPLEADMENT)

W.P.(C) No. 600/2022 (X)
(FOR ADMISSION and IA No.109112/2022-STAY APPLICATION)

W.P.(C) No. 597/2022 (X)
(FOR ADMISSION and IA No.108350/2022-STAY APPLICATION
(IA No. 108350/2022 - STAY APPLICATION)

W.P.(C) No. 622/2022 (X)
(FOR ADMISSION and IA No.111762/2022-STAY APPLICATION)

W.P.(C) No. 596/2022 (X)
(FOR ADMISSION and IA No.108298/2022-STAY APPLICATION)

SLP(C) No. 13748/2022 (XVII)
(FOR ADMISSION and I.R. and IA No.109816/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.109818/2022-INTERVENTION/IMPLEADMENT and IA No.109814/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 703/2022 (X)
(FOR ADMISSION and IA No.123717/2022-STAY APPLICATION)

W.P.(C) No. 705/2022 (X)
(FOR ADMISSION and I.R. and IA No.123731/2022-STAY APPLICATION)

W.P.(C) No. 826/2022 (X)
(FOR ADMISSION and IA No.143791/2022-EX-PARTE STAY)

W.P.(C) No. 812/2022 (X)
(FOR ADMISSION and IA No.140956/2022-EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 818/2022 (X)
(FOR ADMISSION and IA No.141947/2022-EX-PARTE STAY)

W.P.(C) No. 825/2022 (X)
(FOR ADMISSION and IA No.143676/2022-EX-PARTE STAY)

W.P.(C) No. 929/2022 (X)
(FOR ADMISSION and IA No.157020/2022-EX-PARTE STAY)

W.P.(C) No. 1027/2022 (X)
(FOR ADMISSION and IA No.177961/2022-EX-PARTE AD-INTERIM RELIEF)

SLP(C) No. 16463/2021 (IX)
(FOR FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 132053/2021 FOR APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT ON IA 132056/2021)

W.P.(C) No. 1281/2021 (X)
(FOR FOR STAY APPLICATION ON IA 151756/2021 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 151757/2021)

W.P.(C) No. 307/2022 (X)
(FOR FOR STAY APPLICATION ON IA 64618/2022)

W.P.(C) No. 308/2022 (X)
(FOR FOR STAY APPLICATION ON IA 64815/2022)

W.P.(C) No. 395/2022 (X)
(78935/2022STAY
FOR STAY APPLICATION ON IA 78935/2022
IA No. 78935/2022 - STAY APPLICATION)

W.P.(C) No. 599/2022 (X)
(FOR ADMISSION and IA No.109048/2022-EX-PARTE STAY)

W.P.(C) No. 590/2022 (X)
(FOR ADMISSION and IA No.107096/2022-EX-PARTE STAY)

W.P.(C) No. 611/2022 (X)
(FOR ADMISSION and IA No.110811/2022-STAY APPLICATION)

W.P.(C) No. 615/2022 (X)
(FOR ADMISSION and IA No.111230/2022-STAY APPLICATION)

**SLP(C) No. 14056/2022 (XVII)
(IA No.112178/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.108793/2022-INTERVENTION/IMPLEADMENT and IA
No.112177/2022-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)**

**W.P.(C) No. 753/2022 (X)
(FOR ADMISSION and I.R. and IA No.130264/2022-STAY APPLICATION)**

**W.P.(C) No. 984/2022 (X)
(.FOR ADMISSION and IA No.158170/2022-EXEMPTION FROM FILING
AFFIDAVIT
IA No. 158170/2022 - EXEMPTION FROM FILING AFFIDAVIT)**

**W.P.(C) No. 809/2022 (X)
(FOR ADMISSION and IA No.140416/2022-EX-PARTE STAY)**

**W.P.(C) No. 1004/2022 (X)
(FOR ADMISSION and IA No.173094/2022-EX-PARTE STAY)**

**W.P.(C) No. 1059/2022 (X)
(FOR ADMISSION and IA No.184290/2022-STAY APPLICATION)**

**W.P.(C) No. 1113/2022 (X)
(FOR ADMISSION and IA No.195639/2022-EX-PARTE STAY)**

**W.P.(C) No. 89/2023 (X)
(FOR ADMISSION and IA No.16972/2023-EX-PARTE STAY)**

**W.P.(C) No. 216/2023 (X)
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**W.P.(C) No. 403/2022 (X)
(FOR ADMISSION and IA No.80914/2022-STAY APPLICATION)**

**W.P.(C) No. 385/2022 (X)
(FOR ADMISSION and IA No.76473/2022-EX-PARTE AD-INTERIM RELIEF.)**

**W.P.(C) No. 388/2022 (X)
(FOR ADMISSION and IA No.77121/2022-EX-PARTE STAY)**

**W.P.(C) No. 394/2022 (X)
(FOR ADMISSION and IA No.78878/2022-EX-PARTE STAY)**

**W.P.(C) No. 424/2022 (X)
(FOR ADMISSION and IA No.82940/2022-EX-PARTE STAY)**

W.P.(C) No. 443/2022 (X)
(FOR ADMISSION and IA No.85583/2022-EX-PARTE STAY)

W.P.(C) No. 428/2022 (X)
(FOR ADMISSION)

W.P.(C) No. 418/2022 (X)
(FOR ADMISSION and IA No.82540/2022-STAY APPLICATION)

W.P.(C) No. 416/2022 (X)
(FOR ADMISSION and IA No.82527/2022-EX-PARTE STAY)

W.P.(C) No. 417/2022 (X)
(FOR ADMISSION and IA No.82531/2022-EX-PARTE STAY)

W.P.(C) No. 485/2022 (X)
(FOR ADMISSION and IA No.91204/2022-STAY APPLICATION)

W.P.(C) No. 486/2022 (X)
(FOR ADMISSION and IA No.91275/2022-STAY APPLICATION)

W.P.(C) No. 467/2022 (X)
(FOR EX-PARTE STAY ON IA 88595/2022)

W.P.(C) No. 471/2022 (X)
(FOR STAY APPLICATION ON IA 89204/2022
IA No. 89204/2022 - STAY APPLICATION)

W.P.(C) No. 478/2022 (X)
(FOR ADMISSION and IA No.90165/2022-STAY APPLICATION)

W.P.(C) No. 491/2022 (X)
(FOR ADMISSION and IA No.91969/2022-STAY APPLICATION)

Diary No(s). 18674/2022 (X)
(FOR ADMISSION and I.R. and IA No.102102/2022-STAY APPLICATION and
IA No.102099/2022-CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS)

W.P.(C) No. 530/2022 (X)
(FOR ADMISSION and IA No.96862/2022-EX-PARTE STAY)

W.P.(C) No. 541/2022 (X)
(FOR ADMISSION IA No. 99151/2022 - EX-PARTE STAY IA No. 6575/2023 -
MODIFICATION OF COURT ORDER)

W.P.(C) No. 559/2022 (X)
(FOR ADMISSION and IA No.101341/2022-STAY APPLICATION)

W.P.(C) No. 551/2022 (X)
(FOR ADMISSION and IA No.100597/2022-STAY APPLICATION)

W.P.(C) No. 567/2022 (X)
(IA No. 10611/2023 - APPROPRIATE ORDERS/DIRECTIONS IA No.10609/2023
- INTERVENTION APPLICATION IA No. 102376/2022 - STAY APPLICATION)

W.P.(C) No. 578/2022 (X)
(FOR ADMISSION and IA No.103492/2022-STAY APPLICATION)

W.P.(C) No. 570/2022 (X)
(FOR ADMISSION and IA No.102576/2022-EXEMPTION FROM FILING
AFFIDAVIT)

W.P.(C) No. 560/2022 (X)
(FOR ADMISSION IA No. 1616/2023 - INTERVENTION APPLICATION)

W.P.(C) No. 583/2022 (X)
(FOR ADMISSION and IA No.105542/2022-STAY APPLICATION)

W.P.(C) No. 582/2022 (X)
(FOR ADMISSION and IA No.105512/2022-STAY APPLICATION)

W.P.(C) No. 709/2022 (X)
(FOR ADMISSION and IA No.116522/2022-CONDONATION OF DELAY IN
REFILING/CURING THE DEFECTS)

W.P.(C) No. 755/2022 (X)
(IA No. 122097/2022 - STAY APPLICATION)

W.P.(C) No. 654/2022 (X)
(FOR ADMISSION and IA No.118008/2022-STAY APPLICATION)

W.P.(C) No. 652/2022 (X)
(FOR ADMISSION and IA No.117916/2022-STAY APPLICATION)

W.P.(C) No. 638/2022 (X)
(FOR ADMISSION)

W.P.(C) No. 635/2022 (X)

W.P.(C) No. 601/2022 (X)
(FOR ADMISSION and IA No.109148/2022-STAY APPLICATION)

**SLP(C) No. 13750/2022 (XVII)
(FOR ADMISSION and I.R. and IA No.109830/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.109831/2022-INTERVENTION/
IMPLEADMENT and IA No.109829/2022-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)**

**W.P.(C) No. 634/2022 (X)
(FOR ADMISSION and IA No.113732/2022-EX-PARTE STAY)**

**W.P.(C) No. 649/2022 (X)
(FOR ADMISSION and IA No.116944/2022-STAY APPLICATION)**

**W.P.(C) No. 647/2022 (X)
(FOR ADMISSION and IA No.116641/2022-EX-PARTE STAY)**

**W.P.(C) No. 657/2022 (X)
(FOR ADMISSION and IA No.118336/2022-EX-PARTE STAY)**

**W.P.(C) No. 655/2022 (X)
(FOR ADMISSION and IA No.118245/2022-STAY APPLICATION)**

**W.P.(C) No. 692/2022 (X)
(FOR ADMISSION and IA No.122387/2022-STAY APPLICATION)**

**W.P.(C) No. 691/2022 (X)
(FOR ADMISSION and IA No.122356/2022-EX-PARTE AD-INTERIM RELIEF)**

**W.P.(C) No. 510/2022 (X)
(FOR ADMISSION and I.R.)**

W.P.(C) No. 616/2022 (X)

**W.P.(C) No. 729/2022 (X)
(FOR ADMISSION and IA No.128758/2022-STAY APPLICATION)**

**W.P.(C) No. 663/2022 (X)
(FOR ADMISSION and IA No.119293/2022-STAY APPLICATION)**

**W.P.(C) No. 726/2022 (X)
(FOR ADMISSION and IA No.126784/2022-STAY APPLICATION)**

**W.P.(C) No. 668/2022 (X)
(FOR ADMISSION and I.R. and IA No.119843/2022-EX-PARTE STAY)**

**W.P.(C) No. 666/2022 (X)
(FOR ADMISSION and IA No.119436/2022-EX-PARTE STAY)**

- W.P.(C) No. 670/2022 (X)**
(FOR ADMISSION and IA No.120269/2022-EX-PARTE STAY)
- W.P.(C) No. 760/2022 (X)**
(FOR ADMISSION and IA No.131497/2022-STAY APPLICATION)
- W.P.(C) No. 696/2022 (X)**
(FOR ADMISSION and IA No.122914/2022-APPROPRIATE ORDERS/DIRECTIONS)
- W.P.(C) No. 684/2022 (X)**
(FOR ADMISSION and IA No.121675/2022-STAY APPLICATION)
- W.P.(C) No. 707/2022 (X)**
(FOR ADMISSION and IA No.124383/2022-EX-PARTE STAY)
- W.P.(C) No. 736/2022 (X)**
(FOR ADMISSION and IA No.127787/2022-EX-PARTE AD-INTERIM RELIEF)
- W.P.(C) No. 683/2022 (X)**
(FOR ADMISSION and IA No.121609/2022-EX-PARTE STAY)
- W.P.(C) No. 794/2022 (X)**
(FOR ADMISSION and IA No.137943/2022-EX-PARTE STAY)
- W.P.(C) No. 674/2022 (X)**
(FOR ADMISSION and IA No.120985/2022-STAY APPLICATION)
- W.P.(C) No. 700/2022 (X)**
(FOR ADMISSION and IA No.123178/2022-STAY APPLICATION)
- W.P.(C) No. 716/2022 (X)**
(FOR ADMISSION and IA No.125646/2022-STAY APPLICATION)
- W.P.(C) No. 717/2022 (X)**
(FOR ADMISSION and IA No.125877/2022-STAY APPLICATION)
- W.P.(C) No. 733/2022 (X)**
(FOR ADMISSION and IA No.127274/2022-STAY APPLICATION)
- W.P.(C) No. 720/2022 (X)**
(FOR ADMISSION and IA No.126236/2022-STAY APPLICATION)
- W.P.(C) No. 724/2022 (X)**
(FOR ADMISSION and IA No.126580/2022-STAY APPLICATION)
- W.P.(C) No. 759/2022 (X)**
(FOR ADMISSION and IA No.131404/2022-STAY APPLICATION)

W.P.(C) No. 754/2022 (X)
(FOR ADMISSION and IA No.130302/2022-STAY APPLICATION)

C.A. No. 5926/2022 (XVII)

IA No. 120049/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 120047/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES A No. 120048/2022 - STAY APPLICATION)

W.P.(C) No. 714/2022 (X)
(FOR ADMISSION and IA No.124998/2022-STAY APPLICATION)

W.P.(C) No. 776/2022 (X)
(FOR ADMISSION and IA No.135692/2022-STAY APPLICATION)

W.P.(C) No. 887/2022 (X)
(FOR GRANT OF INTERIM RELIEF ON IA 144307/2022 FOR CLARIFICATION/DIRECTION ON IA 7577/2023 IA No. 7577/2023 - CLARIFICATION/DIRECTION IA No. 144307/2022 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 885/2022 (X)
(FOR EX-PARTE AD-INTERIM RELIEF ON IA 144319/2022 FOR CLARIFICATION/DIRECTION ON IA 7505/2023 IA No. 7505/2023 - CLARIFICATION/DIRECTION IA No. 144319/2022 - EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 766/2022 (X)
(FOR ADMISSION and IA No.138752/2022-STAY APPLICATION IA No.44139/2023 - WITHDRAWAL OF CASE / APPLICATION)

W.P.(C) No. 791/2022 (X)
(FOR ADMISSION)

W.P.(C) No. 773/2022 (X)
(FOR ADMISSION)

W.P.(C) No. 816/2022 (X)
(FOR ADMISSION)

W.P.(C) No. 752/2022 (X)
(FOR ADMISSION and IA No.130131/2022-EX-PARTE STAY)

W.P.(C) No. 789/2022 (X)
(FOR ADMISSION and IA No.137615/2022-EX-PARTE STAY)

W.P.(C) No. 781/2022 (X)

(FOR ADMISSION and IA No.136555/2022-EX-PARTE STAY)

**W.P.(C) No. 785/2022 (X)
(FOR ADMISSION and IA No.137049/2022-EX-PARTE STAY)**

**W.P.(C) No. 803/2022 (X)
(FOR ADMISSION and IA No.138935/2022-EX-PARTE STAY)**

**W.P.(C) No. 800/2022 (X)
(FOR ADMISSION and IA No.138497/2022-EX-PARTE STAY)**

**W.P.(C) No. 834/2022 (X)
(FOR ADMISSION and IA No.144399/2022-EX-PARTE STAY)**

**W.P.(C) No. 821/2022 (X)
(FOR ADMISSION and IA No.142408/2022-STAY APPLICATION)**

**W.P.(C) No. 837/2022 (X)
(FOR ADMISSION and IA No.144581/2022-EX-PARTE STAY)**

**W.P.(C) No. 863/2022 (X)
(FOR ADMISSION and IA No.148383/2022-STAY APPLICATION)**

**W.P.(C) No. 839/2022 (X)
(IA No. 130423/2022 - STAY APPLICATION)**

**W.P.(C) No. 830/2022 (X)
(FOR CLARIFICATION/DIRECTION ON IA 7591/2023)**

**W.P.(C) No. 854/2022 (X)
(FOR ADMISSION and IA No.147136/2022-EX-PARTE STAY)**

**W.P.(C) No. 862/2022 (X)
(FOR ADMISSION and IA No.148181/2022-STAY APPLICATION)**

**W.P.(C) No. 870/2022 (X)
(FOR ADMISSION and IA No.149779/2022-STAY APPLICATION)**

**W.P.(C) No. 784/2022 (X)
(FOR ADMISSION and IA No.136773/2022-EX-PARTE STAY)**

**W.P.(C) No. 807/2022 (X)
(FOR ADMISSION and IA No.140034/2022-EX-PARTE STAY)**

**W.P.(C) No. 832/2022 (X)
(FOR ADMISSION and IA No.144351/2022-EX-PARTE STAY)**

W.P.(C) No. 858/2022 (X)
(FOR ADMISSION and IA No.147999/2022-STAY APPLICATION)

W.P.(C) No. 835/2022 (X)
(FOR ADMISSION and IA No.144521/2022-EX-PARTE STAY)

W.P.(C) No. 831/2022 (X)
(FOR ADMISSION and IA No.144263/2022-STAY APPLICATION)

W.P.(C) No. 901/2022 (X)
(FOR ADMISSION and IA No.154243/2022-EX-PARTE STAY)

W.P.(C) No. 907/2022 (X)
(FOR ADMISSION and IA No.155030/2022-EX-PARTE STAY)

W.P.(C) No. 845/2022 (X)
(IA No. 145527/2022 - STAY APPLICATION)

W.P.(C) No. 893/2022 (X)
(FOR ADMISSION and IA No.153680/2022-STAY APPLICATION and IA No.156416/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 895/2022 (X)
(FOR ADMISSION and IA No.153736/2022-STAY APPLICATION and IA No.156427/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 894/2022 (X)
(FOR ADMISSION and IA No.153731/2022-STAY APPLICATION)

W.P.(C) No. 914/2022 (X)
(FOR ADMISSION and IA No.155645/2022-EX-PARTE STAY)

W.P.(C) No. 900/2022 (X)
(FOR ADMISSION and IA No.154218/2022-STAY APPLICATION)

W.P.(C) No. 923/2022 (X)
(FOR ADMISSION and IA No.156790/2022-STAY APPLICATION)

W.P.(C) No. 1084/2022 (X)
(FOR ADMISSION and IA No.188033/2022-STAY APPLICATION)

W.P.(C) No. 886/2022 (X)
(FOR GRANT OF INTERIM RELIEF ON IA 144151/2022 FOR CLARIFICATION/DIRECTION ON IA 7601/2023 IA No. 7601/2023 - CLARIFICATION/DIRECTION IA No. 144151/2022 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 868/2022 (X)
(FOR ADMISSION and IA No.149326/2022-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

W.P.(C) No. 822/2022 (X)
(FOR ADMISSION and IA No.142593/2022-EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 842/2022 (X)
(FOR ADMISSION and IA No.144490/2022-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

W.P.(C) No. 884/2022 (X)
(FOR ADMISSION and IA No.152862/2022-STAY APPLICATION)

W.P.(C) No. 873/2022 (X)
(FOR ADMISSION and IA No.149809/2022-STAY APPLICATION)

W.P.(C) No. 909/2022 (X)
(FOR ADMISSION and IA No.155181/2022-STAY APPLICATION)

W.P.(C) No. 1041/2022 (X)
(FOR ADMISSION and IA No.165671/2022-STAY APPLICATION and IA No.165670/2022-CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS)

W.P.(C) No. 849/2022 (X)
(FOR ADMISSION and IA No.146175/2022-EX-PARTE STAY)

W.P.(C) No. 843/2022 (X)
(FOR ADMISSION and IA No.145342/2022-EX-PARTE STAY)

W.P.(C) No. 917/2022 (X)
(FOR ADMISSION and IA No.156270/2022-STAY APPLICATION)

W.P.(C) No. 916/2022 (X)
(FOR ADMISSION and IA No.155833/2022-STAY APPLICATION)

W.P.(C) No. 889/2022 (X)
(FOR ADMISSION and IA No.153094/2022-GRANT OF INTERIM RELIEF)

W.P.(C) No. 922/2022 (X)
(FOR ADMISSION and IA No.156753/2022-EX-PARTE STAY)

W.P.(C) No. 924/2022 (X)
(FOR ADMISSION and IA No.156856/2022-STAY APPLICATION)

W.P.(C) No. 921/2022 (X)

(FOR ADMISSION and IA No.156724/2022-EX-PARTE STAY)

**W.P.(C) No. 935/2022 (X)
(FOR ADMISSION and IA No.159252/2022-EX-PARTE STAY)**

**W.P.(C) No. 905/2022 (X)
(FOR ADMISSION and IA No.154877/2022-STAY APPLICATION)**

**W.P.(C) No. 920/2022 (X)
(FOR ADMISSION and IA No.156678/2022-STAY APPLICATION)**

**W.P.(C) No. 938/2022 (X)
(FOR ADMISSION and IA No.159816/2022-STAY APPLICATION)**

**W.P.(C) No. 934/2022 (X)
(FOR ADMISSION)**

**W.P.(C) No. 949/2022 (X)
(FOR ADMISSION and IA No.161501/2022-EX-PARTE STAY)**

**W.P.(C) No. 957/2022 (X)
IA No. 164584/2022 - STAY APPLICATION)**

**W.P.(C) No. 1061/2022 (X)
(FOR ADMISSION and IA No.169619/2022-EX-PARTE STAY.)**

**W.P.(C) No. 1042/2022 (X)
(FOR ADMISSION and I.R. and IA No.169443/2022-EX-PARTE STAY and IA
No.169441/2022-CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS)**

**W.P.(C) No. 1040/2022 (X)
IA No. 168950/2022 - EX-PARTE STAY)**

**Diary No(s). 29889/2022 (X)
(FOR ADMISSION IA No.17056/2023 - CONDONATION OF DELAY IN REFILING/
CURING THE DEFECTS IA No. 17064/2023 - STAY APPLICATION)**

**W.P.(C) No. 941/2022 (X)
(FOR ADMISSION and IA No.160459/2022-EX-PARTE STAY)**

**W.P.(C) No. 1072/2022 (X)
(FOR ADMISSION and IA No.167468/2022-STAY APPLICATION and IA
No.179731/2022-CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS)**

**W.P.(C) No. 945/2022 (X)
(FOR ADMISSION and IA No.160710/2022-EX-PARTE STAY)**

W.P.(C) No. 1043/2022 (X)
(IA No. 172160/2022 - EX-PARTE STAY)

W.P.(C) No. 947/2022 (X)
(FOR ADMISSION and IA No.161285/2022-EX-PARTE STAY)

W.P.(C) No. 1044/2022 (X)
(FOR EX-PARTE STAY ON IA 166036/2022)

W.P.(C) No. 976/2022 (X)
(FOR ADMISSION and IA No.168592/2022-EX-PARTE STAY)

W.P.(C) No. 952/2022 (X)
(FOR ADMISSION and IA No.162019/2022-EX-PARTE STAY)

W.P.(C) No. 972/2022 (X)
(FOR ADMISSION and IA No.167237/2022-STAY APPLICATION)

W.P.(C) No. 939/2022 (X)
IA No. 159867/2022 - EX-PARTE STAY)

W.P.(C) No. 997/2022 (X)
(FOR ADMISSION and IA No.172171/2022-EX-PARTE STAY)

W.P.(C) No. 992/2022 (X)
(FOR ADMISSION and IA No.170863/2022-EX-PARTE STAY)

W.P.(C) No. 996/2022 (X)
(FOR ADMISSION and IA No.172134/2022-EX-PARTE STAY)

W.P.(C) No. 1048/2022 (X)
(FOR ADMISSION and IA No.180613/2022-STAY APPLICATION)

W.P.(C) No. 1003/2022 (X)
(FOR ADMISSION)

W.P.(C) No. 1008/2022 (X)
(FOR ADMISSION and IA No.173851/2022-STAY APPLICATION)

W.P.(C) No. 1006/2022 (X)
(FOR ADMISSION and IA No.173846/2022-EX-PARTE STAY)

W.P.(C) No. 1007/2022 (X)
(FOR ADMISSION and IA No.173850/2022-EX-PARTE STAY)

W.P.(C) No. 1033/2022 (X)
(ADMISSION and IA No.178350/2022-STAY APPLICATION)

W.P.(C) No. 1083/2022 (X)
(FOR ADMISSION and IA No.187119/2022-EX-PARTE STAY)

W.P.(C) No. 1114/2022 (X)
IA No. 195724/2022 - STAY APPLICATION)

W.P.(C) No. 1121/2022 (X)
(FOR ADMISSION)

W.P.(C) No. 8/2023 (X)
(FOR ADMISSION and IA No.195529/2022-EX-PARTE STAY and IA No.195527/2022-CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS and IA No.195531/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 1099/2022 (X)
(FOR ADMISSION and IA No.191711/2022-STAY APPLICATION)

W.P.(C) No. 5/2023 (X)
(FOR ADMISSION and IA No.553/2023-STAY APPLICATION)

W.P.(C) No. 1032/2022 (X)
IA No. 178354/2022 - EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 11/2023 (X)
(FOR ADMISSION and IA No.2359/2023-STAY APPLICATION)

W.P.(C) No. 17/2023 (X)
(FOR ADMISSION and IA No.3592/2023-STAY APPLICATION)

W.P.(C) No. 1117/2022 (X)
(FOR ADMISSION and IA No.196471/2022-STAY APPLICATION)

W.P.(C) No. 1118/2022 (X)
(FOR ADMISSION and IA No.196635/2022-STAY APPLICATION)

W.P.(C) No. 1147/2022 (X)
(FOR ADMISSION and IA No.203030/2022-EX-PARTE STAY)

W.P.(C) No. 1139/2022 (X)
(FOR ADMISSION and IA No.200471/2022-EX-PARTE STAY)

W.P.(C) No. 1149/2022 (X)
(FOR ADMISSION and IA No.205300/2022-EX-PARTE STAY)

W.P.(C) No. 13/2023 (X)

(FOR ADMISSION and IA No.2602/2023-STAY APPLICATION and IA No.2603/2023-EXEMPTION FROM FILING AFFIDAVIT)

**W.P.(C) No. 81/2023 (X)
(FOR ADMISSION and IA No.15686/2023-EX-PARTE STAY)**

**W.P.(C) No. 46/2023 (X)
(FOR ADMISSION and IA No.9949/2023-STAY APPLICATION)**

**W.P.(C) No. 92/2023 (X)
(FOR ADMISSION and IA No.17126/2023-EX-PARTE STAY)**

**W.P.(C) No. 91/2023 (X)
(FOR ADMISSION and IA No.17113/2023-EX-PARTE STAY)**

**W.P.(C) No. 61/2023 (X)
(FOR ADMISSION and IA No.12816/2023-STAY APPLICATION)**

**W.P.(C) No. 72/2023 (X)
(FOR ADMISSION and IA No.14570/2023-GRANT OF INTERIM RELIEF)**

**W.P.(C) No. 70/2023 (X)
(FOR ADMISSION and IA No.14505/2023-EX-PARTE STAY)**

**W.P.(C) No. 96/2023 (X)
(FOR ADMISSION and IA No.18128/2023-GRANT OF INTERIM RELIEF)**

**Diary No(s). 36132/2022 (X)
(FOR ADMISSION and IA No.23791/2023-EX-PARTE STAY and IA No.23789/2023-CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS)**

**W.P.(C) No. 94/2023 (X)
(FOR ADMISSION and IA No.17759/2023-EX-PARTE AD-INTERIM RELIEF and IA No.17775/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ ANNEXURES)**

**W.P.(C) No. 127/2023 (X)
(FOR ADMISSION and IA No.23528/2023-EX-PARTE STAY)**

**W.P.(C) No. 73/2023 (X)
(.FOR ADMISSION and IA No.14698/2023-EX-PARTE STAY)**

**W.P.(C) No. 118/2023 (X)
(FOR ADMISSION and IA No.22025/2023-STAY APPLICATION)**

**W.P.(C) No. 111/2023 (X)
(FOR ADMISSION and IA No.20987/2023-EX-PARTE STAY)**

- W.P.(C) No. 120/2023 (X)**
(FOR ADMISSION and IA No.22511/2023-AD-INTERIM WRIT)
- W.P.(C) No. 109/2023 (X)**
(FOR ADMISSION and IA No.20897/2023-GRANT OF INTERIM RELIEF)
- W.P.(C) No. 173/2023 (X)**
(FOR ADMISSION and IA No.31277/2023-GRANT OF INTERIM RELIEF)
- W.P.(C) No. 110/2023 (X)**
(FOR ADMISSION)
- W.P.(C) No. 114/2023 (X)**
(FOR ADMISSION and IA No.21747/2023-STAY APPLICATION)
- W.P.(C) No. 117/2023 (X)**
(FOR ADMISSION and IA No.21995/2023-STAY APPLICATION IA No.26749/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ ANNEXURES IA No. 21995/2023 - STAY APPLICATION)
- W.P.(C) No. 166/2023 (X)**
(FOR ADMISSION)
- W.P.(C) No. 134/2023 (X)**
(FOR ADMISSION and IA No.25845/2023-EX-PARTE STAY)
- W.P.(C) No. 145/2023 (X)**
(FOR ADMISSION and IA No.27109/2023-EX-PARTE STAY)
- W.P.(C) No. 161/2023 (X)**
(FOR ADMISSION and IA No.29120/2023-GRANT OF INTERIM RELIEF)
- W.P.(C) No. 181/2023 (X)**
(FOR ADMISSION and IA No.33203/2023-STAY APPLICATION)
- W.P.(C) No. 183/2023 (X)**
(FOR ADMISSION and IA No.33556/2023-STAY APPLICATION)
- W.P.(C) No. 182/2023 (X)**
(FOR ADMISSION and IA No.33375/2023-GRANT OF INTERIM RELIEF)
- W.P.(C) No. 194/2023 (X)**
(FOR ADMISSION and IA No.34955/2023-STAY APPLICATION)
- W.P.(C) No. 189/2023 (X)**
(FOR ADMISSION and IA No.34015/2023-STAY APPLICATION)

W.P.(C) No. 180/2023 (X)
(FOR ADMISSION and IA No.32928/2023-GRANT OF INTERIM RELIEF)

W.P.(C) No. 203/2023 (X)
(FOR ADMISSION and IA No.36360/2023-APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 200/2023 (X)
(FOR ADMISSION and IA No.35756/2023-STAY APPLICATION)

Diary No(s). 36130/2022 (X)
(FOR ADMISSION and IA No.23152/2023-EX-PARTE STAY and IA No.23151/2023-CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS)

Diary No(s). 42246/2022 (X)
(FOR ADMISSION and IA No.21175/2023-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)

W.P.(C) No. 77/2023 (X)
(FOR ADMISSION and IA No.15467/2023-STAY APPLICATION)

W.P.(C) No. 233/2023 (X)
(FOR ADMISSION)

Diary No(s). 4379/2023 (X)
(FOR ADMISSION and IA No.64939/2023-GRANT OF INTERIM RELIEF and IA No.64940/2023-CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS)

W.P.(C) No. 286/2023 (X)
(FOR ADMISSION and IA No.42905/2023-EX-PARTE STAY IA No. 42905/2023 - EX-PARTE STAY)

W.P.(C) No. 298/2023 (X)
(FOR ADMISSION and IA No.43891/2023-EX-PARTE STAY)

W.P.(C) No. 285/2023 (X)
(FOR ADMISSION and IA No.42501/2023-GRANT OF INTERIM RELIEF)

W.P.(C) No. 245/2023 (X)
(FOR ADMISSION and IA No.39842/2023-STAY APPLICATION)

W.P.(C) No. 215/2023 (X)
(FOR ADMISSION and IA No.37216/2023-GRANT OF INTERIM RELIEF)

W.P.(C) No. 265/2023 (X)
(FOR ADMISSION and IA No.41720/2023-GRANT OF INTERIM RELIEF)

W.P.(C) No. 249/2023 (X)
(.FOR ADMISSION and IA No.40380/2023-GRANT OF INTERIM RELIEF)

W.P.(C) No. 295/2023 (X)
(FOR ADMISSION and IA No.43678/2023-EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 330/2023 (X)
(FOR ADMISSION)

W.P.(C) No. 305/2023 (X)
(FOR ADMISSION)

W.P.(C) No. 321/2023 (X)
(FOR ADMISSION)

SLP(C) No. 6107-6108/2023 (XVII)
(FOR ADMISSION and I.R. and IA No.52509/2023-CONDONATION OF DELAY IN FILING and IA No.52510/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 6105-6106/2023 (XVII)
(FOR ADMISSION and I.R. and IA No.51269/2023-CONDONATION OF DELAY IN FILING and IA No.51271/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(C) No. 343/2023 (X)
(FOR ADMISSION and IA No.52667/2023-GRANT OF INTERIM RELIEF)

W.P.(C) No. 326/2023 (X)
(FOR ADMISSION)

W.P.(C) No. 329/2023 (X)
(FOR ADMISSION and I.R. and IA No.50585/2023-GRANT OF INTERIM RELIEF)

W.P.(C) No. 347/2023 (X)
(FOR ADMISSION and IA No.53439/2023-EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 332/2023 (X)
(FOR ADMISSION and IA No.50813/2023-EX-PARTE STAY)

W.P.(C) No. 324/2023 (X)
(FOR ADMISSION and IA No.49648/2023-GRANT OF INTERIM RELIEF)

W.P.(C) No. 338/2023 (X)
(FOR ADMISSION and IA No.51393/2023-GRANT OF INTERIM RELIEF)

SLP(C) No. 7523-7524/2023 (XVII)
(IA No.55813/2023-CONDONATION OF DELAY IN FILING and IA No.55814/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 6109-6110/2023 (XVII)
(FOR ADMISSION and I.R. and IA No.52360/2023-CONDONATION OF DELAY IN FILING and IA No.52362/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(C) No. 403/2023 (X)
(FOR ADMISSION and IA No.63413/2023-STAY APPLICATION IA No.158504/2023 - APPLICATION FOR SUBSTITUTION)

W.P.(C) No. 363/2023 (X)
(FOR ADMISSION and IA No.56400/2023-EX-PARTE STAY)

Diary No(s). 4241/2023 (X)
(.FOR ADMISSION and IA No.64258/2023-GRANT OF INTERIM RELIEF and IA No.64257/2023-CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS)

W.P.(C) No. 609/2023 (X)
(FOR ADMISSION and IA No.109134/2023-GRANT OF INTERIM RELIEF and IA No.109133/2023-CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS)

W.P.(C) No. 361/2023 (X)
(FOR ADMISSION and IA No.55363/2023-STAY APPLICATION)

SLP(C) No. 6103-6104/2023 (XVII)
(IA No.55366/2023-CONDONATION OF DELAY IN FILING and IA No.55367/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 7101-7102/2023 (XVII)
(IA No. 54801/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(C) No. 383/2023 (X)
(FOR ADMISSION and IA No.59777/2023-STAY APPLICATION)

W.P.(C) No. 417/2023 (X)
(FOR ADMISSION and IA No.65815/2023-STAY APPLICATION)

W.P.(C) No. 588/2023 (X)
(FOR ADMISSION and IA No.98911/2023-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)

W.P.(C) No. 424/2023 (X)
(FOR ADMISSION and IA No.66386/2023-STAY APPLICATION)

**W.P.(C) No. 402/2023 (X)
(FOR ADMISSION and IA No.63018/2023-STAY APPLICATION)**

**W.P.(C) No. 422/2023 (X)
(FOR ADMISSION and IA No.66906/2023-STAY APPLICATION)**

W.P.(C) No. 476/2023 (X)

**W.P.(C) No. 433/2023 (X)
(FOR ADMISSION and IA No.69358/2023-STAY APPLICATION)**

**W.P.(C) No. 413/2023 (X)
(FOR ADMISSION and IA No.65341/2023-STAY APPLICATION)**

**W.P.(C) No. 426/2023 (X)
(FOR ADMISSION and IA No.68151/2023-APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 458/2023 (X)
(FOR ADMISSION and IA No.75457/2023-EX-PARTE STAY)**

**W.P.(C) No. 459/2023 (X)
(FOR ADMISSION and IA No.75752/2023-STAY APPLICATION and IA
No.79537/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES)**

**W.P.(C) No. 465/2023 (X)
(FOR ADMISSION and IA No.77587/2023-EX-PARTE STAY)**

**W.P.(C) No. 454/2023 (X)
(FOR ADMISSION and IA No.74461/2023-STAY APPLICATION)**

**W.P.(C) No. 448/2023 (X)
(FOR ADMISSION and IA No.73254/2023-STAY APPLICATION)**

**W.P.(C) No. 521/2023 (X)
(FOR ADMISSION and IA No.90099/2023-STAY APPLICATION
IA No. 90099/2023 - STAY APPLICATION)**

**W.P.(C) No. 584/2023 (X)
(FOR ADMISSION and IA No.106844/2023-STAY APPLICATION)**

**W.P.(C) No. 566/2023 (X)
(FOR ADMISSION and IA No.102403/2023-STAY APPLICATION
IA No. 102403/2023 - STAY APPLICATION)**

W.P.(C) No. 528/2023 (X)

(FOR ADMISSION and IA No.93987/2023-STAY APPLICATION)

**W.P.(C) No. 541/2023 (X)
(FOR ADMISSION and IA No.96697/2023-EX-PARTE STAY)**

**W.P.(C) No. 557/2023 (X)
(FOR ADMISSION and I.R. and IA No.100370/2023-STAY APPLICATION)**

**W.P.(C) No. 542/2023 (X)
(FOR ADMISSION and IA No.96748/2023-STAY APPLICATION)**

**W.P.(C) No. 553/2023 (X)
(FOR ADMISSION and IA No.99480/2023-EX-PARTE STAY)**

**W.P.(C) No. 602/2023 (X)
(FOR ADMISSION and IA No.109792/2023-STAY APPLICATION)**

**W.P.(C) No. 596/2023 (X)
(FOR ADMISSION and IA No.108488/2023-STAY APPLICATION)**

**W.P.(C) No. 546/2023 (X)
(.FOR ADMISSION and IA No.97193/2023-STAY APPLICATION)**

**W.P.(C) No. 694/2023 (X)
(FOR ADMISSION and IA No.113373/2023-STAY APPLICATION and IA
No.113374/2023-CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS)**

**W.P.(C) No. 683/2023 (X)
(FOR ADMISSION and IA No.116207/2023-STAY APPLICATION and IA
No.116208/2023-CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS)**

**W.P.(C) No. 693/2023 (X)
(FOR ADMISSION and IA No.114930/2023-STAY APPLICATION and IA
No.114931/2023-CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS)**

**W.P.(C) No. 601/2023 (X)
(FOR ADMISSION and IA No.109699/2023-EX-PARTE STAY)**

**W.P.(C) No. 663/2023 (X)
(FOR ADMISSION and IA No.121604/2023-STAY APPLICATION)**

**W.P.(C) No. 657/2023 (X)
(FOR ADMISSION and IA No.120820/2023-STAY APPLICATION)**

**W.P.(C) No. 617/2023 (X)
(FOR ADMISSION and I.R.)**

- W.P.(C) No. 620/2023 (X)**
(FOR ADMISSION and IA No.114196/2023-STAY APPLICATION)
- W.P.(C) No. 641/2023 (X)**
(.FOR ADMISSION and I.R. and IA No.119345/2023-STAY APPLICATION)
- W.P.(C) No. 634/2023 (X)**
(FOR ADMISSION and IA No.116983/2023-STAY APPLICATION)
- W.P.(C) No. 690/2023 (X)**
(FOR ADMISSION)
- W.P.(C) No. 652/2023 (X)**
(FOR ADMISSION IA No. 160845/2023 - CONDONATION OF DELAY IN FILING THE SPARE COPIES)
- W.P.(C) No. 643/2023 (X)**
(FOR ADMISSION and IA No.119546/2023-GRANT OF INTERIM RELIEF)
- W.P.(C) No. 639/2023 (X)**
(.FOR ADMISSION and IA No.119023/2023-EX-PARTE AD-INTERIM RELIEF)
- W.P.(C) No. 728/2023 (X)**
(FOR ADMISSION and IA No.135212/2023-STAY APPLICATION)
- W.P.(C) No. 743/2023 (X)**
(FOR ADMISSION and IA No.138526/2023-STAY APPLICATION and IA No.138527/2023-EXEMPTION FROM FILING O.T.)
- W.P.(C) No. 711/2023 (X)**
(FOR ADMISSION)
- W.P.(C) No. 667/2023 (X)**
(FOR ADMISSION and IA No.122299/2023-AD-INTERIM WRIT)
- W.P.(C) No. 668/2023 (X)**
(FOR ADMISSION and IA No.122387/2023-EX-PARTE AD-INTERIM RELIEF)
- W.P.(C) No. 647/2023 (X)**
(FOR ADMISSION and IA No.120141/2023-GRANT OF INTERIM RELIEF)
- W.P.(C) No. 684/2023 (X)**
(FOR ADMISSION and IA No.124398/2023-EX-PARTE AD-INTERIM RELIEF)
- W.P.(C) No. 649/2023 (X)**
(FOR ADMISSION and IA No.120186/2023-GRANT OF INTERIM RELIEF)

- W.P.(C) No. 734/2023 (X)**
(FOR ADMISSION and IA No.135981/2023-STAY APPLICATION)
- W.P.(C) No. 735/2023 (X)**
(FOR ADMISSION and IA No.135998/2023-STAY APPLICATION)
- W.P.(C) No. 480/2023 (X)**
(FOR ADMISSION and IA No.80218/2023-STAY APPLICATION)
- W.P.(C) No. 797/2023 (X)**
(FOR ADMISSION and IA No.144725/2023-STAY APPLICATION)
- W.P.(C) No. 798/2023 (X)**
(FOR ADMISSION and IA No.143525/2023-STAY APPLICATION and IA No.143529/2023-CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS)
- W.P.(C) No. 885/2023 (X)**
(FOR ADMISSION and IA No.150638/2023-STAY APPLICATION)
- W.P.(C) No. 811/2023 (X)**
(FOR ADMISSION and IA No.148938/2023-STAY APPLICATION)
- W.P.(C) No. 729/2023 (X)**
(...FOR ADMISSION and IA No.135213/2023-STAY APPLICATION)
- W.P.(C) No. 778/2023 (X)**
(FOR ADMISSION and IA No.146807/2023-STAY APPLICATION)
- W.P.(C) No. 786/2023 (X)**
(FOR ADMISSION and IA No.149847/2023-STAY APPLICATION)
- W.P.(C) No. 709/2023 (X)**
(FOR ADMISSION and IA No.129586/2023-STAY APPLICATION IA No.204936/2023 - APPLICATION FOR SUBSTITUTION)
- W.P.(C) No. 770/2023 (X)**
(FOR ADMISSION and IA No.144528/2023-STAY APPLICATION)
- W.P.(C) No. 774/2023 (X)**
(FOR ADMISSION and IA No.145929/2023-GRANT OF INTERIM RELIEF)
- W.P.(C) No. 740/2023 (X)**
(FOR ADMISSION and IA No.137794/2023-STAY APPLICATION)
- W.P.(C) No. 731/2023 (X)**
(FOR ADMISSION and I.R. and IA No.135637/2023-EX-PARTE AD-INTERIM

RELIEF)

**W.P.(C) No. 751/2023 (X)
(FOR ADMISSION and IA No.140617/2023-GRANT OF INTERIM RELIEF)**

**W.P.(C) No. 818/2023 (X)
(FOR ADMISSION and IA No.157684/2023-STAY APPLICATION)**

**W.P.(C) No. 861/2023 (X)
(FOR ADMISSION)**

**W.P.(C) No. 883/2023 (X)
(FOR ADMISSION)**

**W.P.(C) No. 903/2023 (X)
(FOR ADMISSION and IA No.165798/2023-CONDONATION OF DELAY IN
REFILING/CURING THE DEFECTS)**

**W.P.(C) No. 779/2023 (X)
(FOR ADMISSION)**

**W.P.(C) No. 845/2023 (X)
(FOR ADMISSION and IA No.160950/2023-STAY APPLICATION)**

**W.P.(C) No. 791/2023 (X)
(FOR ADMISSION and IA No.151321/2023-STAY APPLICATION)**

**W.P.(C) No. 839/2023 (X)
(FOR ADMISSION and IA No.159973/2023-STAY APPLICATION)**

**W.P.(C) No. 787/2023 (X)
(FOR ADMISSION and IA No.149898/2023-STAY APPLICATION)**

**W.P.(C) No. 871/2023 (X)
(FOR ADMISSION and IA No.164506/2023-STAY APPLICATION)**

**W.P.(C) No. 810/2023 (X)
(FOR ADMISSION and IA No.155774/2023-STAY APPLICATION)**

**W.P.(C) No. 805/2023 (X)
(FOR ADMISSION and IA No.154373/2023-STAY APPLICATION)**

**W.P.(C) No. 803/2023 (X)
(FOR ADMISSION and IA No.154092/2023-STAY APPLICATION)**

**W.P.(C) No. 795/2023 (X)
(IA No. 152810/2023 - EX-PARTE STAY)**

- W.P.(C) No. 842/2023 (X)**
(FOR ADMISSION and IA No.160587/2023-EX-PARTE STAY)
- W.P.(C) No. 924/2023 (X)**
(FOR ADMISSION and IA No.177506/2023-STAY APPLICATION)
- W.P.(C) No. 919/2023 (X)**
(FOR ADMISSION and IA No.177151/2023-STAY APPLICATION)
- W.P.(C) No. 926/2023 (X)**
(FOR ADMISSION and IA No.178353/2023-STAY APPLICATION)
- W.P.(C) No. 920/2023 (X)**
(FOR ADMISSION and IA No.177153/2023-STAY APPLICATION)
- W.P.(C) No. 886/2023 (X)**
(FOR ADMISSION and IA No.166968/2023-EX-PARTE AD-INTERIM RELIEF)
- W.P.(C) No. 915/2023 (X)**
(FOR ADMISSION and IA No.176216/2023-EX-PARTE STAY)
- W.P.(C) No. 936/2023 (X)**
(FOR ADMISSION and IA No.179305/2023-STAY APPLICATION)
- W.P.(C) No. 954/2023 (X)**
(FOR ADMISSION and IA No.181713/2023-STAY APPLICATION)
- W.P.(C) No. 1023/2023 (X)**
(FOR ADMISSION)
- W.P.(C) No. 1016/2023 (X)**
(FOR ADMISSION and IA No.191236/2023-GRANT OF INTERIM RELIEF)
- W.P.(C) No. 973/2023 (X)**
(FOR ADMISSION and IA No.185151/2023-STAY APPLICATION)
- W.P.(C) No. 1041/2023 (X)**
(FOR ADMISSION and IA No.194831/2023-GRANT OF INTERIM RELIEF)
- W.P.(C) No. 1021/2023 (X)**
(FOR ADMISSION and IA No.191849/2023-STAY APPLICATION)
- W.P.(C) No. 1004/2023 (X)**
(FOR ADMISSION and IA No.189813/2023-STAY APPLICATION)
- W.P.(C) No. 1026/2023 (X)**

(FOR ADMISSION and IA No.192536/2023-GRANT OF INTERIM RELIEF)

**W.P.(C) No. 1040/2023 (X)
(FOR ADMISSION and IA No.194790/2023-STAY APPLICATION)**

**Diary No(s). 20508/2023 (X)
(FOR ADMISSION and IA No.189148/2023-CONDONATION OF DELAY IN
REFILING/CURING THE DEFECTS)**

**W.P.(C) No. 1052/2023 (X)
(FOR ADMISSION and IA No.196495/2023-STAY APPLICATION)**

**W.P.(C) No. 1071/2023 (X)
(FOR ADMISSION and IA No.199301/2023-STAY APPLICATION)**

**W.P.(C) No. 1068/2023 (X)
(FOR ADMISSION and IA No.199211/2023-STAY APPLICATION)**

**W.P.(C) No. 1095/2023 (X)
(FOR ADMISSION and IA No.201140/2023-STAY APPLICATION)**

**W.P.(C) No. 1110/2023 (X)
(FOR ADMISSION and IA No.203519/2023-STAY APPLICATION)**

**C.A. No. 6368-6370/2023 (XVII)
(FOR ADMISSION and IA No.201006/2023-STAY APPLICATION)**

**W.P.(C) No. 997/2023 (X)
(FOR ADMISSION and IA No.189398/2023-GRANT OF INTERIM RELIEF)**

**W.P.(C) No. 1111/2023 (X)
(FOR ADMISSION and IA No.203685/2023-EX-PARTE STAY)**

**W.P.(C) No. 1132/2023 (X)
(FOR ADMISSION and IA No.207323/2023-EX-PARTE STAY)**

**W.P.(C) No. 1107/2023 (X)
(FOR ADMISSION and I.R. and IA No.203173/2023-EX-PARTE STAY)**

**W.P.(C) No. 1192/2023 (X)
(FOR ADMISSION and IA No.215814/2023-EX-PARTE STAY and IA
No.215813/2023-CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS)**

**W.P.(C) No. 1116/2023 (X)
(FOR ADMISSION and IA No.204924/2023-GRANT OF INTERIM RELIEF)**

W.P.(C) No. 1065/2023 (X)

(FOR ADMISSION and IA No.198649/2023-GRANT OF INTERIM RELIEF)

W.P.(C) No. 1171/2023 (X)

(FOR ADMISSION and IA No.216201/2023-EX-PARTE STAY)

W.P.(C) No. 1090/2023 (X)

(FOR ADMISSION and IA No.200948/2023-GRANT OF INTERIM RELIEF)

W.P.(C) No. 1094/2023 (X)

(FOR ADMISSION and IA No.201083/2023-GRANT OF INTERIM RELIEF)

W.P.(C) No. 1145/2023 (X)

(FOR ADMISSION and IA No.208909/2023-GRANT OF INTERIM RELIEF)

W.P.(C) No. 212/2023 (X)

(FOR ADMISSION and IA No.37047/2023-STAY APPLICATION)

W.P.(C) No. 217/2023 (X)

(FOR ADMISSION and IA No.37226/2023-STAY APPLICATION)

Diary No(s). 40974/2022 (X)

(FOR ADMISSION and IA No.37963/2023-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)

W.P.(C) No. 237/2023 (X)

(FOR ADMISSION and IA No.38859/2023-STAY APPLICATION)

W.P.(C) No. 236/2023 (X)

(FOR ADMISSION and IA No.38791/2023-STAY APPLICATION)

W.P.(C) No. 234/2023 (X)

(FOR ADMISSION and I.R. and IA No.38707/2023-STAY APPLICATION)

W.P.(C) No 1101/2023 (X)

(FOR ADMISSION and IA No.202424/2023-GRANT OF INTERIM RELIEF)

W.P.(C) No. 1194/2023 (X)

(FOR ADMISSION and IA No.220703/2023-EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 1221/2023 (X)

(FOR ADMISSION and IA No.225718/2023-EX-PARTE STAY)

W.P.(C) No. 1233/2023 (X)

(FOR ADMISSION and IA No.228777/2023-STAY APPLICATION)

W.P.(C) No. 1217/2023 (X)

(FOR ADMISSION and IA No.228777/2023-STAY APPLICATION)

W.P.(C) No. 1242/2023 (X)

(IA No. 230990/2023 - APPLICATION FOR PERMISSION IA No. 229296/2023 - EX-PARTE STAY)

Date : 07-11-2023 These matters were called on for hearing today.

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HON'BLE MR. JUSTICE MANOJ MISRA**

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**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Arguments heard in part.
- 2 List the Petitions on 08 November 2023 for further hearing as part-heard.

Writ Petition (Civil) No 691, 1059 of 2022, 330, 305 and 321 of 2023

- 3 Counsel appearing on behalf of the petitioners seek the permission of the Court to withdraw the Writ Petitions.
- 4 The Writ Petitions are dismissed as withdrawn.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR